


**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE**  
**WEST SINGHBHUM AT CHAIBASA**

**OFFICE ORDER NO. 166 /2020**

Keeping in view of Day Court timing/ siting of Civil Court, Chaibasa commencing from 01/07/2020 (from 10:30 A.M. to 04:30 P.M.), fresh filling matters requiring urgent or expedient hearing and also application for certified copies, etc. in Drop-Box shall be permitted in changed schedule from 11:00 A.M. to 01:00 P.M. on all Court working days with strict adherence to the guidelines of social/ personal distancing.

Let all the concerned be informed.


Dated, Chaibasa,  
the, 29<sup>th</sup> day of June, 2020.

  
Principal District & Sessions Judge,  
West Singhbhum at Chaibasa.

Memo No. 2051-2072 /G, dated Chaibasa the 29<sup>th</sup> day of June, 2020.

As directed, copy forwarded to:-

1. All the Courts of the Judgeship of West Singhbhum at Chaibasa including J.J. Board, Chaibasa & D.L.S.A., Chaibasa.
2. The Registrar, Civil Courts, Chaibasa,
3. The Judge-in-charge, Record Room, Civil Court, Chaibasa,
4. The Judge-in-charge, Nazarat, Civil Court, Chaibasa,
5. The Judge-in-charge, Copying Department, Civil Court, Chaibasa,
6. The Judge-in-charge, Admn., Civil Court, Chaibasa,
7. The Ad-hoc Committee, District Bar Association, Chaibasa,
8. The Secretary, Bar Association, Chakradharpur,
9. The System Officer, e-Court, Civil Court, Chaibasa  
for information and necessary action.

  
Registrar,  
Civil Court, Chaibasa.  
29-6-20